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C
O.A.576/2009

ORDER DATED 25th OF OCTOBER, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

It is seen from the records that on 26.10.2010 neither the applicant nor his Counsel was present. Again when the matter was listed on 30.09.2011 Sri B.P. Yadav, Ld. Counsel for the applicant was absent and on his behalf Sri T.K. Choudhury a Member of the Bar appeared and sought time, which was fixed on 25.10.2011 i.e., today. Today when the matter is called neither the applicant nor his Counsel is present. It appears that neither the applicant nor his Counsel is interested to prosecute this case further. Accordingly, this case is dismissed for default. Sri M.K. Das, Ld. Counsel for the Railways is present.


MEMBER JUDL.


C.R. MOHAPATRA
MEMBER ADMN.

K.B.